

**BEFORE THE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI**

**ORIGINAL APPLICATION No. 69 OF 2013(SZ) &
70 TO 72/2013, 82/2013, 86-91/2013, 190/2016 AND 192/2016**

[PATANCHERU POLLUTION BATCH CASES]

IN THE MATTER OF:

Kasala Malla Reddy & Others	---	Applicants
	Vs	
The State of Telangana & Others	---	Respondents

REPORT OF TELANGANA STATE POLLUTION CONTROL BOARD (TSPCB)

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**Place: Hyderabad.
Date: 19-04-2022.**

**(T.SAI KRISHNAN)
ADVOCATE FOR TSPCB
CHENNAI.**

Report dated 19-04-2022 of TSPCB in Original Application No. 69 to 72 of 2013 & batch – Patancheru Pollution Batch cases submitted before the Hon’ble National Green Tribunal, South Zone, Chennai in Compliance of Order dated 23.12.2021.

It is to submit that the Hon’ble NGT, Chennai vide Judgment dated 24.10.2017 has disposed of the batch cases in Original Application Nos. 69 of 72, 82, 86 to 91 of 2013 and 190 of 2016 & 192 of 2016 with a direction to the State Government & TSPCB to file periodical reports once in six months on the directions issued.

In compliance of the Hon’ble NGT Judgment, the Board filed eight (8) periodical reports before the Hon’ble NGT, Chennai. The Hon’ble NGT has reviewed the periodical reports during the hearing held on 23.12.2021 and issued directions to the State Government and TSPCB to file reports on the observations made.

In this regard, as per the directions of the Hon’ble NGT Order dated 23.12.2021, the following is submitted: -

I. Restoration of water bodies i.e., Asani Kunta Lake & Kazipally Lake:

Remediation of Asani Kunta Lake and Khazipally Lake is being taken up based on the study of IIT, Hyderabad. The status is as follows: -

Asani Kunta: Remediation of Asanikunta lake is being proposed by carrying out desludging of the sediment from the lake bed and disposing the same to the scientific landfill / cement units.

- Dredging is being taken up by the Irrigation Dept and the dredged sludge will be transported to the cement plants for co-processing.
- The administrative sanction for Rs.1.73 Cr. (Rupees One Crore and Seventy Three Lakhs only) is approved by the High Level Committee constituted by the Hon’ble NGT.
- The Board addressed letter dt 06.04.2022 to the Chief Engineer (Irrigation), Sangareddy for taking up dredging of Asanikunta Lake **(Annexure – I)**.
- The Chief Engineer (Irrigation), Sangareddy vide mail dt 16.04.2022,- communicated the chronology and timelines for dredging of Asanikunta lake **(Annexure – II)**.
- The Board had discussions with the Cement Manufacturing units and the cement manufacturing units have accepted to use the dredged contaminated sludge in the process.

Khazipally Lake:

- ETP is proposed at the sump area in the upstream of Khazipally Lake.
- The Administrative sanction for taking up construction of ETP at upstream of Khazipally Lake is approved by the High Level Committee constituted by the Hon'ble NGT.
- The appropriate technology is being examined to take up construction of ETP.

Initiatives taken by the Board:

The Board has taken several measures to control discharges into the Lakes.

- 32 cameras have been provided at various locations in IDA Gaddapotharam and Khazipally.
- 7 barricades have been provided with security persons to control any unauthorized movement of vehicles carrying wastes.
- Night Patrolling teams have been deputed by the Head Office for continuous monitoring of IEs during the night times.
- In addition to the Night Patrolling teams, Special Teams have been formed by the TSPCB, ZO, RC Puram for continuous monitoring of Industrial Estates during day time.

Further, based on the study conducted by National Geophysical Research Institute (NGRI)-CSIR, the industries in IDA Gaddapotharam & Khazipally have taken the following measures to control the seepages.

- Concrete flooring
- First run off rain water collection tanks

II. Methodology adopted and carried out to improve the water quality of the lakes from Class-D to Class-B or Class-A by the concerned Departments.

- Nakkavagu is a tributary of the River Manjeera, which flows through the Medchal-Malkajgiri, Rangareddy and Sangareddy Districts of Telangana. The polluted river stretch of Nakkavagu starts from Bachugudem to the confluence point of the Manjeera at Gowdicherla.
- The Central Pollution Control Board (CPCB) has identified Manjeera and Nakkavagu stretches as polluted stretches as Priority II (BOD range 5.0 – 26.0 mg/l)

- The major source of contamination in the river stretch is mainly from domestic discharges from Nakkavagu areas joining River Manjeera.
- The polluted Manjeera river stretch falls mainly in the Sangareddy District of Telangana State.

Geographical features of sampling locations of surface water in Nakkavagu Basin:

S. No.	Sample location	Water quality as per CPCB criteria.	Features
1	Isukavagu at culvert on Patancheru - Kistareddy pet road	Class - D	<ol style="list-style-type: none"> 1. Latitude and Longitude of the sampling point is 17°32'25.34"N and 78°15'42.57"E. 2. It is a natural drain (nala) originating from outlet of Gangaram Cheruvu, Chandanagar about 9 KM away radially. 3. The catchment on the above drain (nala) consist of thick residential and commercial areas. 4. No industries/ industrial area is located in the catchment area. 5. Sewage water is flowing in the nala.
2	Isukavagu at upstream of M/s PETL.	Class - D	<ol style="list-style-type: none"> 1. Latitude and Longitude of the sampling point is 17°32'21.55"N and 78°14'55.35"E. 2. It is a natural drain (nala) downstream of the above sample location. 3. The catchment on the above drain (nala) consist of thick residential and commercial areas. 4. Part of IDA Patancheru is located adjacent to the drain (nala). However, no discharge of industrial effluents is joining the drain (nala).
3	Isukavagu at downstream of M/s. PETL.	Class - D	<ol style="list-style-type: none"> 1. Latitude and Longitude of the sampling point is 17°32'21.55"N and 78°14'55.35"E.

			<ol style="list-style-type: none"> 2. It is a natural drain (nala) downstream of the above sample locations. 3. The catchment on the above drain (nala) consist of thick residential and commercial areas. 4. Part of IDA Patancheru is located adjacent to the drain (nala). However, no discharge of industrial effluents is joining the drain (nala). 5. M/s Patancheru Effluent Treatment Plant (PETL), CETP located adjacent to the drain (nala). No discharges are observed in the drain (nala). The treated effluent after meeting the outlet standards from CETP is being sent to Amberpet STP for further treatment through pipe line.
4	Nakkavagu before confluence with Isukavagu.	Class - D	<ol style="list-style-type: none"> 1. Latitude and Longitude of the sampling point is 17°32'15.05"N and 78°14'18.56"E. 2. It is a natural drain (nala) originating from Nandigama, Kardhanoor, Patighanapur areas and areal distance is about 9 KM from the villages area to the sampling point. 3. The catchment on the above drain (nala) consist of residential areas. 4. No industries/ industrial area are located in the catchment area.
5	Nakkavagu at Bachugudem	Class - D	<ol style="list-style-type: none"> 1. Latitude and Longitude of the sampling point is 17°33'38.90"N and 78°13'56.76"E. 2. It is a natural drain (nala) downstream of the above sampling locations. 3. Pamulavagu is a natural drain originating from Jinaaram area and joining with Nakkavagu before the sampling point at Bachuguda about 50 mtr distance. 4. The catchment on the above drain (nala) consist of residential areas. 5. IDA Khazipally & IDA

			Gaddapotharam are located in the catchment of Pamulavagu. However, no discharge of industrial effluents is joining the drain (nala).
6	Nakkavagu at Ismailkhanpet	Class - D	<ol style="list-style-type: none"> 1. Latitude and Longitude of the sampling point is 17°37'56.81"N and 78° 9'48.90"E. 2. It is a natural drain (nala) downstream of the above sampling locations. 3. The sewage water flows of Isukavagu, Pamulavagu and other small drainage lines from the catchment residential areas are joining with Nakkavagu and entire sewage water is flowing in Nakkavagu stretch. 4. No industries/ industrial area are located in between the sampling points of Bachugudem and Ismailkhanpet.
7	Nakkavagu before confluence with River Manjeera at Goudicharla	Class - D	<ol style="list-style-type: none"> 1. Latitude and Longitude of the sampling point is 17°39'3.19"N and 78° 9'16.87"E. 2. It is a natural drain (nala) downstream of the above sampling locations. 3. The sewage water flows of Isukavagu, Pamulavagu and other small drainage lines from the catchment residential areas are joining with Nakkavagu and entire sewage water is flowing in Nakkavagu stretch. 4. Industries (4 Nos) located in Gundlamachanoor area are located in catchment of Nakkavagu. No effluent discharges observed from these industries.
8	Manjeera River at Chintakunta	Class - B	<ol style="list-style-type: none"> 1. Latitude and Longitude of the sampling point is 17°53'2.34"N and 78° 4'31.46"E. 2. River flow stretch is from outlet of Manjeera dam, Sangareddy to Nizamsagar reservoir laid down. The River water flows in the

			<p>stretch on seasonal only.</p> <p>3. Nakkavagu is joining with River stretch near Goudicharla. The sewage water in the Nakkavagu flows in the River stretch.</p> <p>4. River water was observed in the stretch during rainy season and during releasing of water from the Manjeera dam occasionally.</p>
9	Manjeera River at Goudicherla before confluence with Nakkavagu	Class - B	<p>1. Latitude and Longitude of the sampling point is 17°38'53.09"N and 78° 8'40.32"E.</p> <p>2. It is a River stretch from outlet of Manjeera dam, Sangareddy to Nizamsagar reservoir.</p> <p>3. Industries (2 Nos) located in Shivampet and Fasalvadi area are located adjacent to the River stretch. No effluent discharges observed from these industries.</p> <p>4. River water was observed in the stretch during rainy season and during releasing of water from the Manjeera dam occasionally.</p>
10	Manjeera River at Goudicherla after confluence with Nakkavagu	Class - B	<p>1. Latitude and Longitude of the sampling point is 17°40'8.77"N and 78° 9'8.39"E</p> <p>2. It is a River stretch from outlet of Manjeera dam, Sangareddy to Nizamsagar reservoir.</p> <p>3. Nakkavagu is joining with River stretch near Goudicharla. The sewage water in the Nakkavagu area flows in the River stretch.</p>

Methodology to improve the water quality of the Nakkavagu, Suggestions for improvement and Departments to carry out those recommendations:

The Government of Telangana in the month of March' 2019 submitted Action Plan for Rejuvenation of Polluted River Stretches (PRS) in Telangana State to the Hon'ble NGT in the matter of O.A. No. 673 of 2018 (Polluted River stretches). The action plan under Polluted River Stretches include construction of STPs along the Nakkavagu stream.

Sewage Treatment Plants:

- 12 STPs of capacity 387.5 MLD (2036) are proposed for treatment of Sewage generated in ORR area, as per comprehensive sewerage master plan.
- Out of which, 2 STPs, 1 at Patancheruvu (27 MLD) & 1 at Gangaram (20 MLD) are given administrative sanctions. Civil works have commenced.
- The remaining 10 STPs are proposed with a capacity of 340.5 MLD for which DPRs are prepared under HAM model and it is under the process of Administrative Sanction. **(Annexure-III).**

III. Reduction of fresh water by the industries due to recycling and reuse of treated wastewater

- Major Industries have provided Zero Liquid Discharge (ZLD) systems, where the effluents are totally treated within the premises and remaining industries are the members of Common Effluent Treatment Plant (CETP).
- 59 major industries have provided Zero Liquid Discharge systems, the total waste water generated from these industries are treated within the premises and reused back in the process / utilities thereby reducing the fresh water requirement.
- A Common Effluent Treatment Plant was established in Patancheru in the name of M/s. Patancheru Enviro Tech Ltd., (PETL) in 1994 to treat the industrial effluents.
- The treated effluents from PETL are sent to Amberpet STP through 18 Km pipeline for further treatment and disposal. The treated wastewater at Amberpet STP is meeting the standards.
- The industries with ZLD system segregate the effluent into High Total Dissolved Solids (HTDS) and Low Total Dissolved Solids (LTDS) effluents. The High TDS effluents are treated using Stripper, Multiple Effect Evaporator (MEE) and Agitated Thin Film Driers (ATFD) and the condensate from MEE & ATFD along with Low TDS effluents & domestic effluents are treated in Bio-logical ETP followed by RO System. The RO permeate is reused / recycled back for utilities. Due to implementation of ZLD system, the total fresh water reduction

during the period from 01.04.2021 to 31.03.2022, is **9,73,252 KL (Annexure- IV).**

IV. Rain water Harvesting to improve groundwater in the industrial area / Artificial Recharge Structures constructed by the Industrial units to save rainwater:

- The high number of chemical & bulk drug industries are located in close proximity near Manjeera – Nakkavagu basin. The Board is not encouraging artificial ground water recharge structures within the industry premises to avoid any possible contamination due to accidental spillage or leakages. However, rain water harvesting structures are being implemented by the Government of Telangana for non-industrial structures.
- The Government of Telangana is implementing the policy of construction of the Rain Water Harvesting (RWH) structure where construction is more than 200 Sq.mtrs.
- A total of 2173 RWH structures are constructed in ULBs of Sangareddy District and 18 in Medak District. The abstract of the RWH structures in Urban Local Bodies in Sangareddy & Medak are enclosed as **Annexure-V.**
- Government of Telangana has taken up rain water harvesting works namely Borewell recharge structures (390), Check dams (396), percolation tanks (461), Continuous contour trenches (594), Staggered trenches (263). The total no. of works taken up are 2104 of which 1074 are completed. The details of work status (as on 31.05.2021), of the RWH structures at Sangareddy / Medak are enclosed as **Annexure-VI.**

V. Monitoring of water bodies by the State Government:

The Hyderabad Metropolitan Region has 3532 number of Lakes/ Water Bodies. The same are important for the following reasons:

- Recharging of Ground water to meet various uses.
- To serve as lung spaces for the large Urban population.
- For maintaining ecological balance.
- Maintain the unique character of Lake Eco System of the Region.
- For developing the foreshore areas as recreational zones.

To preserve and Protect Water Bodies in HMDA area, the Government has constituted a Lake Protection Committee vide G.O. M.S. No. 157 MA & UD Dept., Dt. 06.04.2010 (**Annexure-VII**) in compliance of the orders of the Hon'ble High Court in W.P. No. 9386 /2007, Dt. 02.02.2010 for Preservation and Protection of Lakes in HMDA area.

The functions of the Lake Protection Committee (LPC) include the following:

- Listing of all lakes in HMDA area.
- FTL Demarcation.
- Protection of FTL area from encroachment.
- Taking of vide Publicity and awareness campaign for protection of lakes etc.,

Further, it is to submit that, the state Government has taken up the Mission Kakatiya for the restoration and maintenance works of Minor Irrigation tanks. The restoration works includes Bund, Weir, Sluice, Irrigation Channels and De-siltation of tanks are taken up to bring them to the original capacity of tanks and also to prevent pollution of water bodies. So far 21,436 lakes are restored. The total no. of the lakes in Manjeera-Nakkavagu basin are 262 out of which 162 lakes are taken for restoration under Mission Kakaitya with an amount of Rs.2895.63 Lakhs.

VI. Technical and Financial support by the State Government to implement the directions of Hon'ble NGT.

It is to submit that, out of 12 STPs that are proposed to treat 387.5 MLD of sewage in Manjeera-Nakkavagu Basin, the Government has given administrative sanction of Rs.62.85 crores under Hybrid Annuity Model (HAM) for 2 STPs, 1 at Patel cheruvu (27 MLD) & 1 at Gangaram (20 MLD) including 15 years O&M. The Civil works have commenced.

The State Government has taken up the Mission Kakatiya for the restoration and maintenance works of Minor Irrigation tanks to the original capacity and to prevent pollution of water bodies. So far 21,436 lakes are restored with an expenditure of Rs. 5926.64 crores.

VII. Filing of periodical reports and Utilization of Fund for protection of Water Bodies & Environment including Public Health:

As per the directions of the Hon'ble NGT, periodical comprehensive reports are being submitted every six months duly incorporating the information of concerned Stake Holder Departments. The last report was filed on 17.12.2021.

The total Corpus Fund was collected from the industries is Rs.196.31 Crores (as on 31.03.2022). Out of this, Administrative sanction was approved by High Level Committee constituted by the Hon'ble NGT for Rs.138.65 Crores (**Annexure-VIII**) for establishment of Super Specialty Hospital, Rs.1.73 Crores for remediation of Asanikunta Lake and balance for construction of ETP at Khazipally Lake and other remedial works.

The Manjeera & Nakkavagu stretches are covered under Polluted River Stretches. The progress on implementation of Action Plan is being reviewed by the State Government on quarterly basis. Further, the Action Plan is also being reviewed by the Ministry of Jal Shakti, Govt. of India, as per the directions of Hon'ble NGT, Principal Bench, New Delhi in OA No. 673 of 2018. The ongoing implementation of the Action Plan will improve the water quality in Nakkavagu and Manjeera Basin.



MEMBER SECRETARY

MEMBER SECRETARY
T.S. Pollution Control Board
Paryavaran Bhavan, A-3, I.I.
Sanathnagar, Hyderabad-1



(11)

TELANGANA STATE POLLUTION CONTROL BOARD
Paryavarana Bhavan, A-3, Industrial Estate, Sanathnagar, Hyderabad – 500 018
Ph: 040-23887500

Annexure-I

Lr.No.702/TSPCB/NGT-69-72/2020 - 26

Date: 06.04.2022

Sub: TSPCB – Hon'ble NGT directions dated: 24.10.2017 of OA No.69-72 of 2013 and batch case – Remediation of water bodies – Asanikunta lake dredging – Administrative sanction – Communicated - Reg:

Ref: 1. Hon'ble NGT directions dated: 24.10.2017 of OA No.69-72 of 2013 and batch case
2. T.O.Lr.No.702/TSPCB/NGT-69-72/2020, dated: 06.08.2021
3. Your Office Lr.No. CE/Irr/SRD/DCE/DEE-1/AEE-1/NGT 69-72/1108, Dt: 13-09-2021.
4. Approval of High Level Committee constituted as per the Hon'ble NGT.

Attention is invited to the subject and reference 1st cited. It is to inform that, the Hon'ble NGT in O.A. No.69-72 of 2013, dated: 24.10.2017 has directed to restore / remediate polluted lakes in Patancheruvu area.

In this regard, vide reference 2nd cited, the Engineering-in-Chief (Irrigation), I&CAD Dept., Hyderabad was informed to submit the proposal for dredging of contaminated sludge from Asanikunta lake.

Subsequently vide ref. 3rd cited, the Chief Engineer (Irrigation), Sangareddy has submitted the proposal for Rs.1.73 Cr. to dredge contaminated sludge from Asanikunta Lake.

It is to further inform that the administrative approval for Rs.1.73 Cr. (Rupees one crore and seventy three lakhs only) is approved by the **High Level Committee constituted by the Hon'ble NGT vide order 1st cited** for taking up dredging of Asanikunta Lake. Hence, necessary actions may be initiated for dredging of Asanikunta Lake at the earliest and inform the status from time to time.

The payment will be made in phased manner by TSPCB, as per the progress of the work and conditions stipulated in the tender document accompanied with the recommendations of line departments.

All the Invoices, along with related documents for claiming payments shall be addressed to, The Member Secretary, Telangana State Pollution Control Board, Paryavarana Bhavan, A-3, Industrial Estate, Sanathnagar, Hyderabad.

Sd/-
MEMBER SECRETARY
Telangana State Pollution Control Board

To
The Chief Engineer (Irrigation),
Sangareddy

Copy submitted to: The Spl. Chief Secretary, I&CAD Dept., for favour of kind information.

|| TCFBO ||

12/4/2022
Chief Environmental Engineer
12/4

(12)



TSPCB LEGAL HEAD OFFICE <tspcbseeunit2@gmail.com>

Annexure - II

Fwd: Asani kunta timelines

SUMATHI JAGANATHAN <so6-tspcb@telangana.gov.in>
To: tspcbseeunit2 <tspcbseeunit2@gmail.com>

Mon, Apr 18, 2022 at 6:13 PM

From: "SUMATHI JAGANATHAN" <so6-tspcb@telangana.gov.in>
To: "tspcb legal ee" <tspcb.legal.ee@gmail.com>
Sent: Monday, April 18, 2022 6:12:49 PM
Subject: Fwd: Asani kunta timelines

From: eeibsangareddy@gmail.com
To: "SUMATHI JAGANATHAN" <so6-tspcb@telangana.gov.in>
Sent: Monday, April 18, 2022 5:11:46 PM
Subject: Re: Asani kunta timelines

Sir,
Please find herewith the attached file

On Sat, Apr 16, 2022 at 2:14 PM Executive Engineer IB Division Sangareddy <eeibsangareddy@gmail.com> wrote:
Madam
Please find herewith the attached file.



 **NGT 60 to 72 - Timelines.docx**
19K

13

Time line for dredging of Asani Kunta lake in compliance to Hon'ble NGT orders in O.A.No.69 to72 of 2013 :

- The Hon'ble NGT in order dated 24.10.2017 has directed to restore/remediate pollutes lakes in Patancheruvu area. TSPCB along with IIT Hyderabad has carried out sampling of water and sediment (depth) samples of 5 lakes and in that report Asani kunta lake water was found to be contaminated with high concentrations of COD, BOD and heavy metals. Also the concentrations of Chromium and Manganese are exceeding the hazardous waste standards.
- In subsequent meetings with HMWSSB, Bulk Drug Association and IIT Hyderabad, TSPCB proposed to dredge the contaminated sediment from Asani Kunta lake.

S. No	Action Plan	Timeline proposed for completion
1.	<p><u>Dredging of Contaminated sludge from Asani Kunta :</u></p> <p>The administrative sanction for the work "Dredging of Asani kunta lake" is accorded vide TSPCB, Hyderabad Lr.No. 702/TSPCB/NGT69-72/2020/26 Dt:06.04.202 for Rs.1.73 Crores.</p> <ul style="list-style-type: none">• According Technical Sanction:• Calling of Tenders & Concluding of Agreement :• Execution / Completion of work :	<p>15 days</p> <p>1 month</p> <p>9 to 12 months (after agreement)</p>

(14)

STPs proposed in ORR area as per Comprehensive Sewage Master Plan

S.No.	Name of STP Location	STP Capacity in MLD(2036)
Package – IV		
1	Ameenpur	28
2	Nerella (Tellapur)	31
3	ICRISAT	24.5
4	Ushkebhavi	100
5	Thimakka Cheruvu (Patancheruvu)	98.5
6	Bachuguda (Pocharam)	12.5
7	Gandigudem	22.5
8	Gowdavalli	1.5
9	Pothaipally Lake	7.5
10	Navakuntha Lake	14.5
	Total	340.5

REDUCTION OF FRESH WATER (BY THE ZLD UNITS) DUE TO RECYCLING AND REUSE OF THE TREATED WATER (DURING THE PERIOD 1ST APRIL' 2021 TO 31ST MARCH' 2022)

Sl. No.	Name & address of the Industry	Reduction of fresh water due to recycling and reuse of the treated water (Recycled water) (in KL)
RO Sangareddy		
1	M/s. Everest Organics Ltd., Aroor (V), Sadasivpet (M), Sangareddy District.	318.0
2	M/s. Piramal Enterprises Ltd (Formerly M/s. Piramal Healthcare Ltd, Unit – I, II & III), Digwal (V), Kohir (M), Sangareddy Dist.	84279.0
3	M/s Arene Life Science (Unit-3) Private Limited (Formerly M/s. AVR Organics Pvt. Ltd), Sy.No.11, 12, 13, 14, 15 of Yawapur (V) & Sy.Nos. 233, 233 E2, 261, 261AAE, 262, 262AAE, 267, 267 A2, 267E, 276, 276AA, 276E, 276/A/1, 278, 279 AA, 280, 280A, 281, 281AA, 281 VU, 285, 285E, 286, 287, 287A1, 288, 288A, 289, 290, 290/VU, 320A, 291 & 291/A of Maddikunta (V), Sadasivapet (M), Sangareddy District	4183.5
4	M/s. Cirex Pharmaceutical Ltd, Unit-V, (Formerly M/s. Honour Lab Ltd), Sy. No. 371, Gundlamachanoor (V), Hatnoora (M), Sangareddy District	3960.0
5	M/s. Covalent Laboratories Ltd., Gundlamachnoor (V), Hathnoora (M), Sangareddy District.	58310.0
6	M/s. Aurobindo Pharma Ltd, Unit-IX, Sy. No. 371, Gundlamachanoor (V), Hatnoora(M), Sangareddy Dist.	4240.0
7	M/s. Aurobindo Pharma Ltd, Unit-I, Sy. No. 388/389, Borapatla (V), Hatnoora (M), Sangareddy Dist.	135746.0
8	Emmennar Pharma Pvt. Ltd., Sy. No. 334 & 335, Thurakalkhanpur (V), Hatnoora (M), Sangareddy Dist.	29.4
9	M/s. Aurobindo Pharama Ltd., Unit - V, IDA, Pashamylaram, Patancheru(M), Sangareddy District.	38148.0
10	M/s. Valentis Laboratories Pvt. Ltd. (Formerly M/s. Sri Chaitanya Chlorides Pvt. Ltd.), Plot No. 31,32,39 and 40, Phase - II, Pashamailaram, Sangareddy District.	4080.0
11	M/s. Neuland Laboratories Ltd., Plot No. 92-94, 257-259, IDA, Phase-II, Pashamailaram (V), Patancheru (M), Sangareddy District.	28687.0
12	M/s. Virupaksha Organics Pvt. Ltd, Plot No 32 & 33, Phase I, IDA, Pashamailaram (V), Patancheru (M), Sangareddy District.	17903.0
13	M/s. Biocon Ltd., Plot No. 213 – 215, Phase – II, IDA, Pashamailaram (V), Patancheru (M), Sangareddy District.	11007.0
14	M/s. Mylan Laboratories Ltd (Formerly M/s. Matrix Laboratories Ltd), Unit – 7, Plot No. 14, 99 & 100, Phase-II, IDA, Pashamailaram, Patancheru (M), Sangareddy District.	59069.0
15	M/s. Suven Life Sciences Ltd., Plot No. 262, 263, 270 & 271, IDA, Phase-II, Pashamailaram (V), Patancheru (M), Sangareddy District.	46428.6

Sl. No.	Name & address of the Industry	Reduction of fresh water due to recycling and reuse of the treated water (Recycled water) (in KL)
16	M/s. Nichino Chemical India Pvt. Ltd., (Formerly M/s Nectar Crop Sciences Ltd.), Plot No. 60 & 61, IDA, Pashamailaram, Patancheru (M), Sangareddy District	3056.0
17	M/s. Synthokem Labs Pvt. Ltd., Unit – II, Plot No. 222-224 & 235 - 237, Phase – II, IDA, Pashamailaram, Sangareddy District	1918.0
18	M/s. MSN Pharma Chem Pvt. Ltd (Formerly M/s. Monarch Laboratories Ltd), Plot No. 212, Phase –II, IDA, Pashamailaram (V), Patancheru (M), Sangareddy District.	7386.0
19	M/s. MSN Pharmachem Pvt. Ltd., (Formerly M/s. Balaji Laboratories), Plot Nos. 182 to 186, 192A, 193 to 197, Phase – II, IDA, Pashamailaram, Patancheru (M), Sangareddy District	4549.0
20	M/s. MSN Laboratories Ltd, Sy. No. 317 & 323, Rudraram (V), Patancheru (M), Sangareddy Dist.	21981.0
21	M/s. Virchow Petrochemical Pvt.Ltd., Plot No. 17A, IDA, Patancheru, Sangareddy District.	16519.0
22	M/s. Asian Paints Ltd, Plot No.50 –55, IDA, Phase – II, Patancheru (M), Sangareddy District.	15870.0
23	M/s. Zenfold Sustainable Technologies Pvt Ltd., (Formerly M/s. Therapiva Private Limited, M/s. Indian Chemphar Ltd), Plot No. 218 & 219, Phase – II, IDA, Pashamailaram, Sangareddy District	4890.0
RO RC Puram		
24	M/s Dr. Reddy's Laboratories Ltd., Chemical Tech Ops, Unit – I, Plot Nos. 137, 138, 145 & 146, S.V. Co-Operative Industrial Estate, IDA, Bollaram, Jinnaram Mandal, Sangareddy District	17384.0
25	M/s Dr. Reddy's Laboratories Ltd., Unit – II, Plot Nos. 110 & 111, S.V. Co-Operative Industrial Estate, IDA, Bollaram, Jinnaram Mandal, Sangareddy District	43983.0
26	M/s Dr. Reddy's Laboratories Ltd., (Bulk Actives) Unit – III, Plot No. 116, SVCIE, IDA, Bollaram, Jinnaram Mandal, Sangareddy District	6812.0
27	M/s Hygro Chemicals Pharmtek Pvt Ltd., (Formerly known as M/s Hygro Chemicals Pvt Ltd.),Plot No. 174, Progressive Industrial Society, Bollaram, Jinnaram Mandal, Sangareddy District	1430.0
28	M/s Rampex Labs Pvt LtdSy. No. 172, Plot No. 151, S.V. Co-op. Industrial Estate, Village Road, IDA, Bollaram, Jinnaram Mandal, Sangareddy District	2949.0
29	M/s Granules India Ltd., (Formerly M/s Auctus Pharma Ltd., Unit – III & M/s Neo Medichem Pvt Ltd.,) Sy. No. 216, Bonthapally Village, Jinnaram Mandal, Sangareddy District	8966.0
30	M/s Maithri Drugs Pvt Ltd., (Formerly M/s Bajaj Organics Pvt Ltd., / M/s Bell Remedies)Sy. No. 222, 223, 224 & 225 IDA, Bonthapally, Jinnaram Mandal, Sangareddy District	2250.0

(17)

Sl. No.	Name & address of the Industry	Reduction of fresh water due to recycling and reuse of the treated water (Recycled water) (in KL)
31	M/s Granules India Limited Sy. No. 533, 535, 536, Temple Road, Bonthapally Village, Jinnaram Mandal, Sangareddy District	42411.0
32	M/s Hetero Drugs Ltd., Unit – IV, Sy. No. 599, Bonthapally Village, Jinnaram Mandal, Sangareddy District	25541.0
33	M/s Hetero Drugs Ltd., Unit – I Bonthapally Village, Jinnaram Mandal, Sangareddy District	35284.0
34	M/s Honour Labs Ltd., (Formerly M/s Vinar Organics Pvt Ltd.), Sy. No. 202, Bonthapally Village, Jinnaram Mandal, Sangareddy District	16940
35	M/s Neuland Laboratories Ltd., Sy. No. 474 & 347, 490/2, Bonthapally Village, Veerabhadraswamy Temple Road, Jinnaram Mandal, Sangareddy District	11797.0
36	M/s Synfine Drugs Pvt Ltd., (Formerly M/s Otira Pharmaceuticals Pvt Ltd.), Sy. No. 637, Temple Road, Bonthapally (V), Gummadidala Mandal, Sangareddy District.	250.0
37	M/s Symed Labs Ltd., S. No. 353, Domadugu Village, Jinnaram Mandal, Sangareddy District	3660.0
38	M/s Virchow Drugs Ltd., Sy. No. 639, Temple Road, Bonthapally Village, Jinnaram Mandal, Sangareddy District.	4545.0
39	M/s Clariant India Ltd., (Formerly M/s Vivimed Labs Ltd.,) Sy. No. 202, 207 A, 207 E, 207 AA, Bonthapally Village, Jinnaram Mandal, Sangareddy District	0.0
40	M/s Harika Drugs Pvt Ltd., Sy. No. 165, Gummadidala Village, Jinnaram Mandal, Sangareddy District .	60.0
41	M/s Fleming Laboratories Ltd., Sy. No. 364/1 (OLD), Sy. No. 270 (NEW), Kanukunta Road, Nawabpet Village, Shivampet Mandal, Medak District	11428.0
42	M/s MSN Life Sciences, Unit - II (Formerly M/s Apithecary Pharma Pvt Ltd.,) Sy. No. 455, Chandampet (V), Shankaampet (M), Medak District	10150.0
43	M/s Clininvent Research Pvt Ltd.(Formerly M/s Teckbond Laboratories Pvt Ltd.), Sy. No. 173/1, Anantharam Village, Jinnaram Mandal, Medak District.	1109.0
44	M/s Mylan Laboratories Ltd., (Formerly M/s Astrix Laboratories Ltd.,/ M/s Matrix Laboratories Ltd., Unit – II), Sy. No. 10 & 42, Gaddapotharam Village, Jinnaram Mandal, Sangareddy District	34548.0
45	M/s Aurobindo Pharma Ltd., Unit – VIII & VIII E, Sy. No. 13, Gaddapotharam Village, Jinnaram Mandal, Sangareddy District	19048.0
46	M/s Benova Labs Pvt Ltd., (Formerly M/s Pilot Organics), Sy. No. 10, Gaddapotharam Village, Jinnaram Mandal, Sangareddy District	160.0
47	M/s Divis Pharmaceuticals Ltd., Sy. No. 10, IDA, Gaddapotharam Village, Jinnaram Mandal, Sangareddy District	1416.5
48	M/s Vivin Drugs (Formerly M/s Eytan Labs Ltd.,) Sy. No. 10 /A, Gaddapotharam Village, Jinnaram Mandal, Sangareddy District	6196.0

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Sl. No.	Name & address of the Industry	Reduction of fresh water due to recycling and reuse of the treated water (Recycled water) (in KL)
49	M/s Lee Pharma Ltd., Sy. No. 10/G-1, Gaddapotharam Village, Jinnaram Mandal, Sangareddy District	
50	M/s Mylan Laboratories Ltd., (Formerly M/s Matrix Laboratories Ltd., Unit – I / Formerly M/s Vorin Laboratories Ltd.,) Sy. No. 10, IDA, Gaddapotharam, Jinnaram Mandal, Sangareddy District	38817.0
51	M/s Nosch Labs Pvt Ltd., Sy. No. 14, Gaddapotharam Village, Jinnaram Mandal, Sangareddy District	2484.0
52	M/s Saraca Laboratories Ltd., Sy. No. 10, Gaddapotharam Village, Jinnaram Mandal, Sangareddy District	15844.0
53	M/s Neuland Laboratories Ltd., (Formerly M/s Arch Pharma Labs Ltd., / M/s Sibra Pharmaceuticals Ltd.,), Sy. No. 10, Gaddapotharam (V), Jinnaram (M), Sangareddy District	7152.0
54	M/s Virchow Chemicals Pvt Ltd., Sy. No. 10, Gaddapotharam Village, Jinnaram Mandal, Sangareddy District	6831.0
55	M/s Virupaksha Organics Pvt Ltd., (Formerly M/s DRK Chemicals Pvt Ltd.,) Sy. No. 10, Gaddapotharam Village, Jinnaram Mandal, Sangareddy District	10181.0
56	M/s Hetero Labs Ltd., Sy. No. 10, IDA, Khazipally, Gaddapotharam Village, Jinnaram Mandal, Sangareddy District	51598
57	M/s. Aurore Life Sciences (Formerly M/s Eshwar Pharmaceuticals Pvt. Ltd., /M/s. Konar Organics Ltd) Sy.No.180/2, Kazipally (V), Jinnaram (M), Sangareddy District	3484.0
58	M/s Shri Ram Chlorochem Ltd. Sy. Nos. 180/1 to 15, Industrial Area, Khazipally Village, Jinnaram Mandal, Sangareddy District	7920.0
59	M/s SMS Pharmaceuticals Ltd., Khazipally Village, Jinnaram Mandal, Sangareddy District	16604.0
	Total	973252.0

**ABSTRACT OF RAIN WATER HARVESTING STRUCTURES IN URBAN LOCAL BODIES
(ULBS) IN SANGAREDDY & MEDAK DISTRICTS**

Sl.No.	Name of the District	Name of the Municipality / Municipal Corporation	Total No. of RWH
1	Sangareddy	Sangareddy	31
2	Sangareddy	Sadasivapet	28
3	Sangareddy	Zaheerabad	39
4	Sangareddy	Andol-Jogipet	8
5	Sangareddy	Narayankhed	25
6	Sangareddy	Bollaram	364
7	Sangareddy	Teilapur	1678
8	Sangareddy	Ameenpur	
	Sangareddy Total		2173
1	Medak	Medak	6
2	Medak	Thoopran	5
3	Medak	Ramayampet	2
4	Medak	Narsapur	5
	Medak Total		18

ANNEXURE-VI

RAIN WATER HARVESTING (RWH) STRUCTURES IN SANGAREDDY & MEDAK AREAS

Rain Water Harvesting Works Status as on Dt.: 31.05.2021 Cumulative upto 2020-21

S N o	Name of the District	Bore well recharge structure				Check dam				Percolation Tank				Continuous contour trenches				Staggered Trenches				Total			
		No of wor ks san ction ed	No of wor ks In prog ress	No of wor ks com ple ted	Expe ndit ure	No of wor ks san ction ed	No of wor ks In prog ress	No of wor ks com ple ted	Expen diture																
1	Sanga reddy	278	2	34	6.87	389	0	389	566.74	332	0	332	175.13	568	216	168	742.72	3	0	1	3.51	1570	218	924	1494.97
2	Medak	112	24	9	2.13	7	1	6	10.47	129	0	129	102.17	26	11	1	0.5	260	80	5	5.47	534	116	150	120.74
	Total	390	26	43	9	396	1	395	577.21	461	0	461	277.3	594	227	169	743.22	263	80	6	8.98	2104	334	1074	1615.71

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GOVERNMENT OF ANDHRAPRADESH
ABSTRACT

MA & UD Department - HMDA - Protection of Lakes in Hyderabad Metropolitan Development Authority area - Constitution of Lake Protection Committee - Orders - Issued.

MUNICIPAL ADMINISTRATION AND URBAN DEVELOPMENT (I₁) DEPARTMENT

G.O.Ms.No.157

Dated:06.04.2010.

Read the following:

1. G.O.Ms.No.111, Municipal Administration and Urban Development (I₁) Department, Dated:08.03.1996.
2. High Court of A.P. Orders Dated:02.02.2010 in W.P.Nos.9386 & 14728 of 2007 and 20072 of 2008.
3. From the Metropolitan Commissioner, Hyderabad Metropolitan Development Authority, Hyderabad Lr.No.2522/HMDA/2008, Dated:09.02.2010.
4. From the Metropolitan Commissioner, Hyderabad Metropolitan Development Authority, Hyderabad Lr.No.2522/HMDA/2008, Dated:03.04.2010.

<<<>>>

ORDER:

In the G.O. 1st read above orders were issued prohibiting polluting industries, major hotels, residential colonies and other establishment that generate pollution in the catchment area of Osmansagar and Himayatsagar Lakes falling in the Villages listed in the annexure to the said G.O.

2. A Writ Petition No.9386/2007 was filed in the Hon'ble High Court for protection of the catchment area and area around Himayatsagar and Osmansagar lakes in tune with G.O.Ms.No.111 MA, dated:08.03.1996.
3. The Hon'ble High Court after detailed arguments in the matter has ordered in the reference second read above, among others, suggesting constitution of Comprehensive regulatory body consisting of representatives of all concerned authorities to protect all the lakes and regulate developments in the catchment area of Himayatsagar and Osmansagar lakes.
4. The Metropolitan Commissioner, Hyderabad Metropolitan Development Authority has submitted his reports on the subject matter in the references third and fourth read above.
5. Government have examined the proposal and keeping in view the reports of the Metropolitan Commissioner, Hyderabad Metropolitan Development Authority and in compliance of the orders of Hon'ble High Court in W.P.No.9386/2007, dated:02.02.2010, have decided to constitute a Lake Protection Committee for preservation and protection Lakes in Hyderabad Metropolitan Development Authority area pending consideration of enactment of separate legislation for constitution of Lake Protection Authority.
6. Government accordingly, hereby constitute the Lake Protection Committee for preservation and protection of Lakes in Hyderabad

..... 2 ...

Metropolitan Development Authority area with the following Members:

i	Metropolitan Commissioner, Hyderabad Metropolitan Development Authority.	Chairman
ii	Representative of DG of Police.	Member
iii	Commissioner, Greater Hyderabad Municipal Corporation.	Member
iv	Managing Director, Hyderabad Metro Water Supply and Sewerage Board.	Member
v	Commissioner of Industries.	Member
vi	Member Secretary, Andhra Pradesh Pollution Control Board (APPCB).	Member
vii	Commissioner of Panchayatraj.	Member
viii	Chief Engineer, Minor Irrigation.	Member
ix	Director of Town and Country Planning.	Member
x	Director General, Environment Protection Training & Research Institute (EPTRI) or his nominee.	Member
xi	Representative of National Geographical Research Institute (NGRI).	Member
xii	Principal Chief Conservator of Forests or his nominee.	Member
xiii	Collector, Hyderabad District.	Member
xiv	Collector, R.R. District	Member
xv	Collector, Medak District.	Member
xvi	Collector, Nalgonda District.	Member
xvii	Collector, Mahabubnagar District.	Member
xviii	Member Environment, Hyderabad Metropolitan Development Authority.	Member-Convener

7. The committee can co-opt any expert or officer concerned for the effective functioning of the committee.

8. The following are the functions of the Lake Protection Committee:

- i Listing of all lakes along with their FTL in HMDA area
- ii Wide publicity and awareness campaign for protection of the lakes
- iii To prepare action plan for desilting of the lakes and inflow channels and such other measures required for maintenance or cleaning of the inflow channels in to the lakes and issue instructions / guidelines to the concerned agencies for implementation of action plan.
- iv Removal of existing encroachments in the FTL and foreshore areas.
- v To clearly demarcate the lakes upto FTL by raising bunds along FTL and arranging for watch and ward for preventing future encroachments and misuse of the lake environment.
- vi To workout and suggest modalities for regulation and rehabilitation of existing activities/structures in the catchment area of Osmansagar and Himayatsagar lakes.
- vii To do such other things as may be incidental or conducive to the efficient administration for protection and improvement of the lakes and their catchments.

8. The Metropolitan Commissioner, Hyderabad Metropolitan Development Authority shall coordinate all the activities of the Committee on the above and submit periodical reports to the Government.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF ANDHRA PRADESH)

T.S. APPA RAO,
PRINCIPAL SECRETARY TO GOVERNMENT

To

The Metropolitan Commissioner,
Hyderabad Metropolitan Development Authority, Hyderabad.
Director General of Police, Andhra Pradesh, Hyderabad.
The Commissioner, Greater Hyderabad Municipal Corporation, Hyderabad.
The Commissioner of Panchayatraj, Andhra Pradesh, Hyderabad.
The Managing Director, Hyderabad Metro Water Supply and Sewerage Board,
Hyderabad.
The Director of Town and Country Planning. Hyderabad.
The Chief Engineer, Minor Irrigation, Hyderabad.
The Commissioner of Industries, Hyderabad.
The Member Secretary, APPCB, Hyderabad.
The Director General, EPTRI, Hyderabad.
The Director, NGRI, Hyderabad.
The Principal Chief Conservator of Forests, A.P., Hyderabad.
The District Collector, Ranga Reddy District, Hyderabad.
The District Collector, Hyderabad District, Hyderabad,
The District Collector, Nalgonda District, Nalgonda.
The District Collector, Medak District, Sangareddy.
The District Collector, Mahabubnagar District, Mahabubnagar.

Copy to:

The Advocate General, High Court of A.P., Hyderabad.
The Revenue Department.
The Irrigation & CAD Department.
The Panchayat Raj and Rural Development.
The EFS & T Department.
The I & C Department.
The Government Pleader for MA & UD, High Court of A.P., Hyderabad.
P.S. to Prl. Secy. to Govt.,(UD), MA & UD Dept.
P.S. to Minister for MA & UD.
Sf/Scs.

// FORWARDED :: BY ORDER //

SECTION OFFICER



(24)

TELANGANA STATE POLLUTION CONTROL BOARD
Paryavarana Bhavan, A-3, Industrial Estate, Sanathnagar, Hyderabad – 500 018
Ph: 040-23887500

Annexure-VIII

Lr.No.702/TSPCB/NGT-69-72/2020 - 27

Date: 06.04.2022

Sub: TSPCB – Hon'ble NGT directions dated: 24.10.2017 of OA No.69-72 of 2013 and batch case – Establishment Super Speciality Hospital at Patancheruvu area – Administrative sanction – Communicated - Reg.

Ref: 1. Hon'ble NGT directions dated: 24.10.2017 of OA No.69-72 of 2013 and batch case
2. Yr.Lr.No.11517/C2/2017-3, dated: 30.12.2021
3. Approval of High Level Committee constituted as per the Hon'ble NGT

* * * * *

Attention is invited to the subject and reference 1st cited. It is to inform that, the Hon'ble NGT in O.A. No.69-72 of 2013, dated: 24.10.2017 has directed to establish a Government Super Speciality Hospital at Patancheruvu, Medak District with adequate medical facilities to treat all sorts of occupational diseases.

It is to further inform that, as per the Hon'ble NGT directions, the industrial establishments situated in the industrial hub shall contribute 75% of the total cost and the remaining 25% to be contributed by the State Government for the establishment of super speciality hospital.

Vide reference 2nd cited, a letter was received from HM&FW Dept., furnishing the proposal for establishment of 100 bedded super speciality hospital at Patancheruvu area, with an estimated cost of Rs.184,87,55,050/-, which includes non-recurring expenditure of Rs.70,00,00,000/- and recurring expenditure of Rs.114,87,55,050/- for 10 years.

In this regard, it is to inform that the administrative approval for Rs.138,65,66,287/- (Rupees one hundred and thirty eight crores sixty five lakhs sixty six thousand two hundred and eighty seven only) towards 75% of the cost (contribution from industrial units) for establishment of super speciality hospital in Patancheruvu area, is approved by **High Level Committee constituted by the Hon'ble NGT vide order 1st cited**. Hence, necessary actions may be initiated for establishment of super speciality hospital in Patancheru area, at the earliest.

The HM&FW Department has to provide budget towards 25% government contribution as per the Hon'ble NGT order.

The department should follow all government procedures and procurement rules for construction, installation and purchase of equipments and services for setting up of the hospital.

The department should also officially earmark and allot adequate land in Patancheru area as per norms for the super speciality hospitals.

The hospital must have provision to treat pollution related diseases as per the Hon'ble NGT order.

The payment will be released in phased manner by TSPCB as per the progress of the work and conditions stipulated in the tender document accompanied with the recommendations of line departments.

Sd/-

MEMBER SECRETARY

Telangana State Pollution Control Board

To
The Secretary to Govt.,
HM&FW Dept.,
TS Secretariat, Hyderabad.

|| TCFBO ||

Lr.No. 11517/C2/2017-3
Chief Environmental Engineer

